

in ordnance factories is sufficient to meet the requirements of our Army?

**Shri Raghuramiah:** This question relates to shotguns and there has been a stoppage of import in relation to that.

**Shri Ajit Singh Sarhadi:** Do not Government consider that the profit that is being allowed is very much excessive?

**Shri Raghuramiah:** It is a matter of opinion.

### Delhi Schools

\*647. **Shri Jagdish Awasthi:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a large number of Government schools in Delhi and New Delhi are still being run in tents or other temporary structures;

(b) how many school buildings were constructed in 1955-56 and 1956-57 in Delhi and New Delhi; and

(c) whether it is a fact that while these schools suffered from want of suitable buildings a large part of the education budget of the Delhi administration was allowed to lapse in 1956-57?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) Yes, Sir.

(b) (i) 1955-56—15.

(ii) 1956-57—2.

(c) Yes, Sir.

**श्री जगदीश अवस्थी :** क्या मैं मंत्री महोदय से यह जान सकता हूँ कि दिल्ली राज्य में यह गवर्नमेंट स्कूल्स तम्बुओं आदि में कब तक चलते रहेंगे ?

**डा० का० सा० श्रीमाली :** हमारी कोशिश यह है कि जितनी जल्दी हो सके यह तम्बू हटा दिये जायें और वहाँ पर ठीक ढंग की इमारतें बना दी जायें ।

**श्री जगदीश अवस्थी :** क्या मैं जान सकता हूँ कि बजट का कितना प्रतिशत रुपया जो कि बिल्डिंग्स के वास्ते मंजूर हुआ था, वह लैप्स हो गया और उसका क्या कारण था ?

**डा० का० सा० श्रीमाली :** जी हाँ, पिछले साल अर्थात् सन् १९५६-५७ में काफ़ी रुपया उनका लैप्स हो गया और मैं नहीं समझता हूँ कि ऐडमिनिस्ट्रेशन के पास उसके लिए कोई संतोषजनक जवाब है ।

**श्री जगदीश अवस्थी :** कितना परसेंटेज खत्म हो गया ?

**डा० का० सा० श्रीमाली :** उसकी परसेंटेज तो मेरे पास नहीं है ।

**डा० राम सुभग सिंह :** कितना मनी लैप्स हुआ है ?

**Mr. Speaker:** What is the total amount that has lapsed during last year?

**Dr. K. L. Shrimall:** I do not have that figure with me.

**श्री भक्त दर्शन :** क्या मैं जान सकता हूँ कि जब कि कई वर्षों से इस प्रश्न को और मंत्रालय का ध्यान आकर्षित किया जा रहा है और केन्द्रीय सरकार के अधिकारी यहाँ मौजूद हैं, तो फिर यह दिया तले अंधेरा क्यों है ?

**डा० का० सा० श्रीमाली :** माननीय सदस्य को मालूम है कि जहाँ तक दिल्ली स्टेट का सम्बन्ध था उसके लिए सेंट्रल गवर्नमेंट की सीधी जिम्मेदारी नहीं थी और वह स्टेट गवर्नमेंट की जिम्मेदारी थी । अब सेंट्रली ऐडमिनिस्टर्ड ऐरिया होने के बाद यह सेंट्रल गवर्नमेंट की सीधी जिम्मेदारी हो जाती है और तब से बराबर इस बात का प्रयत्न किया जा रहा है कि जितनी जल्दी हो सके स्कुल बिल्डिंग्स तैयार की जायें । इस साल हम ने २२ बिल्डिंग्स बनाने की मंजूरी दी थी । दिल्ली ऐडमिनिस्ट्रेशन उसमें से १९ बिल्डिंग्स बना रहा है और बाकी मैं समझता हूँ कि

बन्दी ही बन जायेंगी और हमारी कोशिश बही है कि जितनी बन्दी हो सके वह तन्मू वहाँ से हटा दिये जायें ।

### Survey of Delhi Homeless

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\*648. { Raja Mahendra Pratap:  
Shri Surendranath Dwivedy:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have undertaken any survey of the number of persons sleeping on the pavements of the city of Delhi in winter months;

(b) whether a representation was made to the Prime Minister in this connection on the 21st April, 1956; and

(c) if so, what steps Government propose to take or have taken in this matter?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No.

(b) A cyclostyled memorandum dated April 21, 1956 was received by Prime Minister on 1st May, 1956.

(c) It is proposed to construct two night shelters in the first instance as an experimental measure for the homeless persons. As suitable open areas are not available in the city where any large number of such shelters can be constructed without affecting the neighbouring population, it is proposed to examine the siting and construction of more of such shelters in connection with the scheme of slum clearance.

Raja Mahendra Pratap: Has the Minister visited these places, and if so, what kind of feelings he has, of pity, of sorrow or of renunciation?

Shrimati Alva: We have visited these places not only here but elsewhere also. We have all got the same feelings towards this problem.

Raja Mahendra Pratap: If someone dies, it is a case of murder. Who is to be punished if someone dies due to

winter in Delhi? Is some Minister to be punished or is someone else to be punished?

Mr. Speaker: Next question.

Shri Panigrahi: How many of these people are jobless also? Are they purely homeless or are they jobless also?

Shrimati Alva: We have not got those figures with us.

### Failures in Examinations

\*649. Shri Kodliyan: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Government of India have conducted a survey of the failures in examinations recently; and

(b) if so, the findings thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 134].

Shri Kodliyan: From the statement I find that on the average the percentage of failures in the school final examination is about 50. The largest number of failure is to be found in English and Mathematics; failures in Indian History and Civics come next .....

Mr. Speaker: What is the good of reading all that? What is the question?

Shri Kodliyan: In the light of these facts, may I know whether Government have inquired into the causes of such large-scale failures, and if so, what steps they propose to take to remedy the situation?

Dr. K. L. Shrimall: The All-India Council of Secondary Education had recently analysed these figures and they have come to certain tentative conclusions. After full examination of the Report, recommendations will be made to the Central Government as well as State Governments.